

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 671  
TO BE ANSWERED ON 06.02.2019**

**ILLEGAL HOARDINGS AND BANNERS**

**† 671. SHRI RAJAN VICHARE:**

**Will the Minister of RAILWAYS be pleased to state:**

**(a) whether hoardings and banners for advertisement are being illegally installed inside the boundary and premises of Mira Road and Bhayandar railway stations of Maharashtra;**

**(b) if so, the total number of legal hoardings, banners and information panels installed inside the boundary of Mira Road and Bhayandar Railway Stations; and**

**(c) the action taken by the Railway Administration regarding illegal hoardings and banners for advertisement ?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a): No, Madam.**

**(b): There is 01 legal Railway hoarding structure and 5 legal information panels at Mira Road railway station and 40 legal Railway hoarding structure and 2 information panels at Bhyandar railway station. There are no legal railway banners at Mira Road and Bhayandar stations as the contracts have expired.**

**(c): Does not arise.**